

NATIONAL COMPANY LAW TRIBUNAL
SINGLEBENCH
CHENNAI

(1)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI CH.MOD SHARIEF TARIQ (JUDICAL MEMBER)

APPLICATION NUMBER : CA/27&28/CAA/2018

PETITION NUMBER :

NAME OF THE TRANSFEROR : VKC FOOT STEPS INDIA PVT LTD

NAME OF THE TRANSFERRE : VKC FOOT PRINTS GLOBAL PVT LTD

UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
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1. I.B. HARI KRISHNA

PCS



ORDER

Heard. **Reserved for Orders.**


(CH.MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

MS